

OF DEFENCE (SHRI SHIVRAJ V. PATIL): (a) to (f). The information is being collected and will be laid on the table of the House.

Balloon Dropping Chinese Literature in Orissa Sub-Division

5360. DR. B. L. SHAILESH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a huge balloon was found dropping packets containing Chinese literature and eatables before it disappeared in the sky at Deodhar Nuapali village, 25 km. from Sambalpur (Orissa);

(b) if so, whether any report has been received from the Orissa State Government in this behalf and the investigation made by them into this balloon dropping;

(c) whether Government have lodged any protest with the Chinese Government against such violation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) to (c). Facts are being ascertained from the State Government and will be laid on the Table of the House.

Representation for Discontinuation of Visa Restrictions by Commonwealth Countries

5361. PROF. NARAIN CHAND PARASHAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether any representation has been received by Government for discontinuing the introduction of Visas for all Commonwealth countries, which were introduced w.e.f. 18 June, 1984;

(b) if so, the action taken by Government for removing the reciprocal Visa restrictions imposed by the various Commonwealth countries for entry into India and the entry of Indians in various Commonwealth countries; and

(c) if not, the reasons therefor and the likely date by which an action would be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Representations have been received from time to time for discontinuance of the visa system for Commonwealth countries introduced by the Government of India w.e.f. 18th June, 1984.

(b) and (c). Visa requirement in respect of all Commonwealth countries was introduced by the Government of India on security grounds. Taking into account the present security environment, it would not be in the country's interest to do away with the visa regulations. As and when the security climate changes the Government shall review the visa policy.

Minimum Pension to Military Personnel

5362. DR. A. K. PATEL: Will the Minister of DEFENCE be pleased to state:

(a) whether a minimum pension of Rs. 375 p.m. with effect from 1 January, 1986 was proposed to be paid to military pensioners consequent on introduction of new Pension Rules, 1986 on recommendation of the Fourth Pay Commission;

(b) whether Government are aware that the DPDO I, Red Fort, is not making payments in accordance with the above Government instructions;

(c) whether previously when Govern-